

MR. SPEAKER: Mr. Dennis.

(Interruptions)\*\*

MR. SPEAKER: Nothing will go on record without my permission.

(Interruptions)\*\*

(ii) IMPLEMENTATION OF COMMAND AREA DEVELOPMENT PERFORMANCE IN IRRIGATION IN TAMIL NADU.

SHRI N. DENNIS (Nagercoil): Sir, with your permission, I raise the following matter under Rule 377:—

Implementation of command area development programme in irrigation throughout Tamil Nadu, would greatly remove the prevailing difficulties faced by ryots who carry on cultivation by irrigation. This programme not only facilitates systematic, equitable and regular distribution of water to the ryots but also safeguards the ryots from waterlogging on the one hand and also from the scarcity of water faced by ryots, particularly the ryots who have lands on the tail ends, on the other. Excavation of field channels under this programme would facilitate the accessibility of water to each and every field, including the fields in the tail ends. As the scope for further availability of surface water in Tamil Nadu is limited, proper utilisation of available water is highly essential and thus it is essential to implement this programme in the entire irrigated areas of Tamil Nadu, including Kanyakumari District, where the necessity for the programme is greater as there is large wastage of water due to the irregular level and shape of land and thereby the prevalence of acute scarcity of water, particularly in tail-end lands. So, the Government may be pleased to take speedy steps for the implementation of this programme in the entire irrigated areas of Tamil Nadu, including Kanyakumari district.

(iii) PRACTICE OF X-RAYING INDIAN CHILDREN IN GREAT BRITAIN TO ASSESS THEIR AGE.

SHRI KRISHNA CHANDRA HALDER (Durgapur): Sir, the Bri-

tish government has approved the practice of X-raying Indian children to determine their age despite protests from many quarters, who have condemned the practice for exposing people to unnecessary radiation risks. Even the British Medical Association condemned the practice of radiological examination for administrative or political purposes as 'unethical'.

Sir, when a country is following such discrimination and repression on racial grounds to the Indians, I, therefore, urge upon the government to take up the issue with the UK Government to stop this inhuman practice.

15.11 hrs.

[MR. DEPUTY SPEAKER in the Chair]

(iv) SETTING UP OF REGIONAL RURAL BANK IN SAGWARA, RAJASTHAN

SHRI BHEEKHABHAI (Banswara): Sagwara is located equi-distance both from Banswara as well as Dungarpur districts in Rajasthan. It is also under-banked. The town is rural in character and has a population of 15,000. This town is a backward district town and mainly inhabited by the Scheduled Tribe, Bhils. The town is rich in commercial crops and provides ample opportunity for the viability of the proposed Regional Rural Bank, if established.

It is understood that the Government of India and the Reserve Bank are already considering the matter of establishing a Regional Rural Bank in Rajasthan. Considering the above, I would urge upon the Government to establish the proposed bank in Sagwara town of Rajasthan.

(v) RESUMPTION OF DELHI-KULU AIR SERVICE

SHRI VIRBHADRA SINGH (Mandi): Delhi-Kulu Air Service was operated from 1967 to 1975 by the Indian Airlines which received a sum of Rs. 16,40,438.97 as subsidy for operation of the service from 1967-68 to 1974-75 from the Himachal Pradesh

\*\*Not recorded.